

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

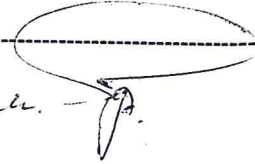
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or<br>C.A. No. | T.P. No.  | Purpose               | Section | Name of the Parties<br>M/s. / Mr.                                 |
|-------------------------|---|-----------------------|---------|---|
| CP 77/10                | IA 17/16<br>IA 18/16<br>and IA<br>35/16 in<br>TP 26/16. | Orders on IA<br>18/16 | 397-398 | Dr. Joe Verghese & Ors. Vs Omega<br>Hospitals Pvt. Ltd., & 6 Ors. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | DESIGNATION<br>REPRESENTATION TO WHOM<br>(PETITIONER) (RESPONDENT) | SIGNATURE |
|---------|-------------------------------------|--|-----------|
|---------|-------------------------------------|--|-----------|

1. SPT. P. JOHN  
SPT 2017

Advocate An Ramesh



Orders not ready in IA No.18/2016.

List it for orders on 23.03.2017.

MEMBER (J)

14/3

MEMBER (T)